## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: M/s. Bhadresh Trading Corporation Ltd.

SECTION OF THE COMPANIES ACT: 131 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## **ORDER**

## CP No. 31/131/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on 19.01.2018.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)